

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 1053 OF 2012
WITH PRAYER FOR INTERIM RELIEF

SATYA NARAIN & ANR.

...PETITIONERS

VERSUS

BANSH GOPAL (D) TR. LRS. & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 23.01.2012, when the Court was pleased to pass the following order:

“Issue notice.
Dasti, in addition, is also permitted.”

Accordingly, show cause notice was issued to all the Respondent Nos. 1 to 4 by registered A.D. Post. Respondent Nos. 1 and 2 to 4 are represented through M/S Abhijit Sengupta and A.K. Gupta, Advocates respectively.

It is submitted that counsel for the Respondent No. 1 has filed Counter Affidavit and the same has been included in the SLP paper books.

The matter is listed before the Court of Ld. Registrar on 09.07.2014 when following order was passed:

“Matter is complete. Registry to process
for listing before the Hon'ble Court as
per rules.”

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 14th day of July, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. Rajeev Kumar Bansal, Advocate
Mr. Abhijit Sengupta, Advocate
Mr. A.K. Prasad, Advocate

ASSISTANT REGISTRAR